

NATIONAL COMPANY LAW TRIBUNAL
COURT No. – I, MUMBAI BENCH

*** **

C.P. (IB)- No. 680(MB)/2019

Idemitsu Lube India Pvt Ltd
V/s
Spectra Motors Ltd

*** **

Dated 15th January, 2021

ORDER

Sr. No.6

The matter is taken up on VC. The Counsel for the Petitioner submits that the Corporate Debtor has made the entire payment and accordingly he seeks withdrawal of the Company Petition. He has filed the memo of withdrawal also. It is noticed that the memo of withdrawal has been signed by Mr. Aashish Rohatgi, Authorised Representative of the Petitioner.

In view this, CP (IB) No.680 of 2019 is dismissed as not pressed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)